

HIGH COURT OF JAMMU AND KASHMIR
(Office of the Principal Secretary to the Hon'ble Chief Justice)

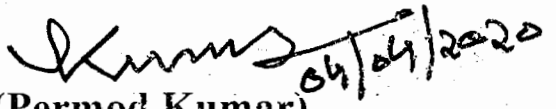
ORDER

No: 1568

Dated: 04.04.2020

Consequent upon the appointment of Shri Sanjay Dhar, District Judge (Super Time Scale), presently holding the post of Registrar General, as a Judge of the common High Court for the Union Territory of Jammu & Kashmir and Union Territory of Ladakh in terms of the Govt. of India, Ministry of Law and Justice (Department of Justice), New Delhi's Notification No. K.13021/02/2019-US.II dated 03rd April, 2020, Hon'ble the Chief Justice has been pleased to appoint Shri Jawad Ahmad, Principal Secretary to the Hon'ble Chief Justice as Officiating Registrar General, High Court of J&K in addition to his own charge.

By order

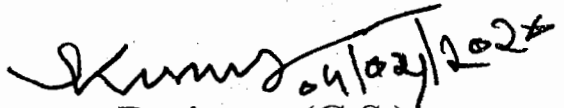

(Permod Kumar)
Deputy Registrar (G.S.)

No:42990-97/GS

Dated:04.04.2020

Copy of the above forwarded to:

1. Principal Secretary to the Hon'ble Chief Justice.
2. Secretary to Hon'ble Mr./Mrs. Justice _____
..... for information of their Lordships.
3. Registrar Vigilance, High Court of Jammu and Kashmir, Jammu
4. Registrar Rules, High Court of Jammu and Kashmir, Jammu.
5. Registrar Judicial, High Court of J&K, Jammu / Srinagar.
..... for information.
6. Registrar Computers, High Court of J&K for getting the same uploaded on the High Court Website.
7. Director Finance, High Court of Jammu and Kashmir, Main Wing, Jammu.
..... for information and necessary action.
8. Office file.


Deputy Registrar (G.S.)